

**List of Judicial Officers nominated to attend
Core Competence Conference for Knowledge, Skill and Perspective Development
for
Special Judges (PC Act) (Full Strength)
(Alphabetically)
on
26th September, 2026**

Sl. No.	Name of Officer	Present Posting	No	Place of Posting
1	Mr. Ajay Garg	Special Judge (PC Act) (CBI) (Coal Block Cases)	1	Rouse Avenue
2	Mr. Ajay Gulati	Special Judge (PC Act) (CBI)	15	Rouse Avenue
3	Mr. Ajay Gupta	Special Judge (PC Act) (CBI)	25	Rouse Avenue
4	Mr. Arun Sukhija	Special Judge (PC Act) (CBI)	20	Rouse Avenue
5	Mr. Dig Vinay Singh	Special Judge (PC Act) (CBI) (MPs/MLAs Cases)	9	Rouse Avenue
6	Mr. Dinesh Kumar	Special Judge (PC Act) (CBI)	11	Rouse Avenue
7	Mr. Divyang Thakur	Special Judge (PC Act) (CBI)	7	Rouse Avenue
8	Ms. Manisha Tripathy	Special Judge (PC Act) (CBI)	18	Rouse Avenue
9	Mr. Munish Markan	Special Judge (PC Act) (CBI)	21	Rouse Avenue
10	Mr. Murari Prasad Singh	Special Judge (PC Act) (CBI)	2	Rouse Avenue
11	Ms. Neha Paliwal Sharma	Special Judge (PC Act) (CBI)	12	Rouse Avenue
12	Mr. Prashant Kumar	Special Judge (PC Act) (CBI) (MPs/MLAs Cases)	24	Rouse Avenue
13	Mr. Puneet Pahwa	Special Judge (PC Act) (CBI)	5	Rouse Avenue
14	Mr. Rajesh Malik	Special Judge (PC Act) (CBI)	14	Rouse Avenue
15	Mr. Ravindra Kr. Pandey	Special Judge (PC Act) (CBI)	19	Rouse Avenue
16	Ms. Ruby Neeraj Kumar	Special Judge (PC Act) (CBI)	23	Rouse Avenue
17	Ms. Ruchi Aggarwal Asrani	Special Judge (PC Act) (ACB)	2	Rouse Avenue
18	Mr. Sanjay Jindal	Special Judge (PC Act) (CBI)	10	Rouse Avenue
19	Mr. Sanjeev Kr. Malhotra	Special Judge (PC Act) (CBI)	8	Rouse Avenue
20	Mr. Satyabrata Panda	Special Judge (PC Act) (CBI)	6	Rouse Avenue
21	Ms. Shelly Arora	Special Judge (PC Act) (CBI)	16	Rouse Avenue
22	Ms. Shivali Bansal	Special Judge (PC Act) (CBI)	22	Rouse Avenue
23	Ms. Smita Garg	Special Judge (PC Act) (CBI)	13	Rouse Avenue
24	Dr. Sugandha Aggarwal	Special Judge (PC Act) (CBI)	4	Rouse Avenue
25	Mr. Vidya Prakash	Special Judge (PC Act) (ACB)	1	Rouse Avenue
26	Ms. Vijeta Singh Rawat	Special Judge (PC Act) (CBI)	17	Rouse Avenue
27	Mr. Virender Kumar Kharta	Special Judge (PC Act) (CBI) (Coal Block Cases)	2	Rouse Avenue
28	Mr. Vishal Pahuja	Special Judge (PC Act) (CBI)	3	Rouse Avenue



No. DJA/Trg/PC Act/2081/2026/1001

01st September, 2026

To

The Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) CBI,
Rouse Avenue District Court
New Delhi

**Subj.: Core Competence Conference on Knowledge skill and Perspective Development
for Special Judges (PC Act) (Full Strength) on 26th September, 2026**

Respected Sir,

As per the Training Calendar 2026, the Delhi Judicial Academy is conducting a 'Core Competence Conference on Knowledge, Skill and Perspective Development' for Special Judges (PC Act) (Full Strength) on 26th September, 2026 (Saturday) at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in Rouse Avenue Courts Complex may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through proper channel. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by your goodself. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ/G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 26th September, 2026 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

It is further requested that the nominated Judicial Officers be instructed to ensure their mandatory attendance and punctuality. The attendance record shall be submitted to the Hon'ble High Court of Delhi upon conclusion of the programme.

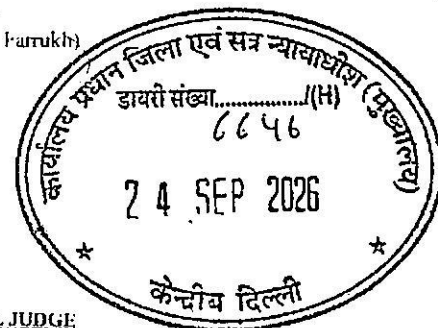
With regards

Encl. As above

Judicial Branch

(Mohd. Farrukh)

PSD/RAC/NO (officiating)
21/09/2026



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No. JOTP/RACC/Gaz/2026/ 25224 - 25264/C

Dated 22.09.2026

Copy forwarded in continuation to this office endorsement No. JOTP/RACC/Gaz/2026/10803-10841/D dated 02.09.2026 for information and necessary action to:

1. The concerned Judicial Officers, Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admin. & School Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to the Ld. Pr. District & Sessions Judge-cum Spl. Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web Site Committee, District Courts, Delhi.

(Dig. Vinay Singh)
Officer In-charge (Judl.)
for Principal District & Sessions Judge
cum Spl. Judge (PC Act) (CBI)
Rouse Avenue Court Complex
New Delhi